GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3636

TO BE ANSWERED ON THE 10TH DECEMBER, 2019/ AGRAHAYANA 19, 1941 (SAKA)

WOMEN TRAFFICKING IN WEST BENGAL

3636. MS. LOCKET CHATTERJEE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware that West Bengal is becoming the hub of women trafficking;

(b) if so, the details thereof;

(c) whether the areas adjoining the tea gardens of West Bengal are more severely affected;

(d) if so, the details thereof; and

(e) the steps taken to stop women trafficking from West Bengal?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) & (b): National Crime Records Bureau (NCRB) compiles crime data reported by States and Union Territories (UTs) and publishes it in its publication 'Crime in India'. The last published report is of the year 2017. During the year 2017, West Bengal had reported 357 cases of human trafficking and a total of 365 women were reported to be trafficked.

(c) & (d): Such information is not maintained centrally.

(e): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The State Governments are competent to deal with offences under extant provisions of law. However, the Ministry of Home Affairs (MHA) had provided financial assistance to States for setting up Anti Human Trafficking Unit in various districts of States, including 11 districts of West Bengal. MHA also provides financial assistance to State Judicial Academies to hold 'Judicial Colloquiums' to sensitize prosecutors and judicial officers. MHA also provides assistance to State Governments for holding 'State level conferences' on human trafficking to sensitize police and other officials concerned about various provisions of law relevant to trafficking and their role in curbing trafficking. MHA has also issued various advisories to States and UTs from time to time on preventing and combating human trafficking. These advisories are available on MHA's website at: www.mha.gov.in The Government has also amended the National Investigation Agency Act, 2008, to empower National Investigation Agency to investigate the cases of human trafficking under Sections 370 and 370A of Indian Penal Code.
